



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR FRESH ADMISSION WITH STAY/BAIL -

32 [WA/45/2025](#)
B/O

SHRI HAGE APPA
Versus
THE ARUNACHAL PRADESH RURAL BANK

MR. P D NAIR
MR. A CHETRY
MR G ALAM
MR. H ROHMAN
MR S R A NASER
MR P R SARMA

WITH
[I.A.\(Civil\)/367/2025](#)
in WA/45/2025

SHRI HAGE APPA
Versus
THE ARUNACHAL PRADESH RURAL BANK

MR. P D NAIR
MR. A CHETRY
MR G ALAM
MR. H ROHMAN
MR S R A NASER
MR P R SARMA

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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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36)	MR H BETALA	12-02-2025	To	14-02-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
31 WP(C)/648/2021	SURZYA BHANU @ SURIYA BHANU Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
MOTION			
32 WP(C)/609/2025 FIXED	SAIBUDDIN ALIAS MD SAIFUDDIN Versus THE UNION OF INDIA AND 3 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION			
33 WP(C)/5128/2024 FIXED, WITH LCR	BASED ALI Versus THE UNION OF INDIA AND 6 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
34 WP(C)/5717/2024 FIXED, WITH LCR	MD. HUSSAIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
35 WP(C)/6555/2024 FIXED, WITH LCR	OMAR ALI @ OMAR ALI SHIKDAR Versus THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
WITH I.A.(Civil)/3807/2024 in WP(C)/6555/2024	OMAR ALI @ OMAR ALI SHIKDAR Versus THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
36 WP(C)/51/2025 FIXED	NURJAHAN KHATUN Versus UNION OF INDIA AND 5 ORS	MR. S K GOSWAMI MR. N BARMAN MR. C MAHANTA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
58	WP(C)/2860/2023 B/O	PULAK DAS Versus THE STATE OF ASSAM AND 43 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY	SC, P AND R.D. MR. K K HANDIQUE (r-12,20,28,39,44) MS P BORAH (r-12,20,28,39,44) MS A DAS (r-12,20,28,39,44)
MOTION				
59	WP(C)/624/2025 FIXED	DHANANJAY NATH Versus INDIAN OIL CORPORATION LIMITED	MS S DEVI	
WITH				
60	WP(C)/7069/2024	ANKUR DAS AND 2 ORS Versus INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR. P KALITA MR. I CHOUDHURY R L CHUTIA	MR. N DEKA(R-1,2) MR. M GOGOI (R-1,2) MR. S BANIKYA(R-1,2) SC, I O C
61	WP(C)/629/2025 FIXED	DEBOJIT BORO AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
62	WP(C)/740/2025 B/O	GIAS UDDIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. H ALI B BARMAN	GA, ASSAM SC, REVENUE
63	WP(C)/744/2025 B/O	RAMJAN ALI AHAMED Versus THE UNION OF INDIA	MD F FARIDI	DY.S.G.I.
64	WP(C)/745/2025 B/O	SAHIDUL ISLAM Versus THE STATE OF ASSAM AND ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
65	WP(C)/746/2025 B/O	SMTI.CHINU PHUKAN Versus THE UNION OF INDIA AND 5 ORS.	MR. D NATH MS. N BARMAN	DY.S.G.I.
ADMISSION				
66	WP(C)/594/2024 B/O	NO.G/94115K EX HAV/GD REBADHAR JOSHI Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.

67	WITH WP(C)/7592/2023	NO. G/94193F EX HAV/GD SOHAN SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	MR. K GOGOI (r-1) DY.S.G.I.
68	WITH WP(C)/601/2024	NO.G/94167A EX HAV/GD JAI SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
69	WP(C)/6269/2024 B/O	SANJIT KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR AKHINUR ISLAM MR. B.H. TAPADAR MR. A K HANNAN	GA, ASSAM SC, ASEC
70	WP(C)/228/2025 FIXED	SANJEEB LAHKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. T DEURI MRS. R S DEURI MR D S DEKA MS. L WANGSA	GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[THIS BENCH WILL SIT AT 10:30 A.M.]

**HONOURABLE MR. JUSTICE K. SEMA WILL JOIN
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO
CONFERENCING FROM KOHIMA BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	Crl.A./42/2020	SRI SURESH MUNDA AND 11 ORS Versus THE STATE OF ASSAM AND ANR	MR. H R KHAN MR. N ISLAM MS. N GOSWAMI MRS M BARMAN	PP, ASSAM
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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE S.K. MEDHI AND
HONOURABLE MR. JUSTICE K. SEMA]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CRL.A(J)/39/2020 5 Y 6 M 17 D:	RATNA BAHADUR CHETRI Versus THE STATE OF ASSAM	DR. B N GOGOI (AMICUS CURIAE)	PP, ASSAM

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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34)	MS. B BHUYAN	14-02-2025	To	19-02-2025
35)	MS. N M DEKA	12-02-2025	To	04-04-2025
36)	MR H BETALA	12-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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2:00 PM to 4:30 PM

[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 8

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE S.K. MEDHI AND
HONOURABLE MR. JUSTICE M.K. KALITA AND WILL
RISE AT 2:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

15	Mat.App./9/2025 FIXED.	XXXXXX Versus XXXXXX	MR S DUTTA MS J BORAH	
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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
29	Bail Appln./312/2025 FIXED	ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MISS. J GOGOI	
30	Bail Appln./324/2025 FIXED	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A Z AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
89	WP(C)/550/2025 FIXED	BIJOY KRISHNA DAM Versus THE SRIBHUMI MUNICIPAL BOARD (ERSTWHILE KARIMGANJ MUNICIPAL BOARD) AND 3 ORS.	MR. S BANIK MS F BEGUM	SC, SRIBHUMI MUNICIPAL CORPORATION SC, SRIBHUMI MUNICIPAL CORPORATION
90	WP(C)/604/2025 FIXED	IVY LATA ROY MONDAL Versus THE STATE OF ASSAM AND ORS	MR B SINHA MR. R ISLAM T TALUKDAR	GA, ASSAM
91	WP(C)/741/2025 B/O	M/S CHANDYPORE TEA ESTATE Versus THE UNION OF INDIA AND 5 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA M ALI	DY.S.G.I. SC, PNB
ORDER (STAY VACATING)				
92	I.A.(Civil)/3128/2024 FIXED in WP(C)/4666/2023 WITH WP(C)/4666/2023	NARPAT SINGH NIRWAN Versus THE STATE OF ASSAM AND 5 ORS ABDUL HALIM GONI Versus THE STATE OF ASSAM AND 5 ORS.	H A SARKAR H A SARKAR MR S DAS (r-6) MR. SAILENDRA DEKA MR T CHAKRABORTY MR. D CHOUDHURY MR JITENDRA DAS	GA, ASSAM SC, G M D A SC, GMC GA, ASSAM H A SARKAR (r-6) MR. S NATH (R-6) MR S DAS (r-6) SC, GMC SC, G M D A
ADMISSION				
93	WP(C)/5009/2023 FIXED	JAHANGIR ALI SHAIKH AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM SC, BTC SC, REVENUE
94	WP(C)/6829/2024 (CONNECTED WITH ITEM NO.64 IN THE DAILY LIST)	LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
95	WP(C)/131/2025 WITH OFFICE NOTE, FIXED	JAKIR HUSSAIN AND 9 OTHRS Versus THE STATE OF ASSAM AND OTHERS	MR J ABEDIN MR A ALAM MR M Z RAHMAN MR. S UDDIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.

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[For Wednesday,12th February 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
67	WP(C)/78/2025 FIXED	KUSHAL SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR K KASHYAB	GA, ASSAM SC, EXCISE DEPTT.
68	WP(C)/738/2025 B/O	M/S S.H. ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. R SHARMA MS P PHUKAN MR. D DEKA	SC, I O C
69	WP(C)/739/2025 B/O	ALOM BADSHA SK Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. S ISLAM MR A HAWARI A R MONDAL	SC, APDCL
- FOR ORDERS -				
70	Cont.Cas(C)/330/2021 FIXED	MONIDA KHATUN Versus M S MANIVANNAN, IAS AND 2 ORS	MR. M HUSSAIN MR K ISLAM MR A K DAS	MR. D SAIKIA (R-1) MR. J HANDIQUE (R-1) MS. K PHUKAN (R-2) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
71	WP(C)/440/2025 (WITHDRAWAL)WITH OFFICE NOTE, B/O	ARIF HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MD R ISLAM MS B A AHMED	GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
64	Crl.Pet./1283/2024 B/O	RAJEEV MUNDLE Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
BAIL HEARING (BA)				
65	Bail Appln./37/2025 WITH OFFICE NOTE, FIXED	AMIJUL ALI Versus THE STATE OF ASSAM	MR. J ALI	PP, ASSAM
66	Bail Appln./212/2025 FIXED	TOSER ALI Versus THE STATE OF ASSAM	MD. I HUSSAIN	PP, ASSAM
67	WITH AB/165/2025	SHAYED ALI SHEIKH Versus THE STATE OF ASSAM	MD. I HUSSAIN	PP, ASSAM
ORDERS				
68	I.A.(Crl.)/1080/2023 WITH LCR 4 FILES, B/O in Crl.A./394/2023	MANISH SIKDAR, Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM
	WITH Crl.A./394/2023	MANISH SIKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	MS. D GHOSH (r-2) MR. M AHMED (r-2) MS M R ROY MS A HUSSAIN (r-2) MR I CHAKMA (r-2) MR. S. K. CHAKMA (r-2) MR A.K. HAJONG (r-2) PP, ASSAM

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
43	Bail Appln./343/2025 B/O	SRI TAJNUR HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. A A R KARIM MR S RAHMAN	PP, ASSAM
MOTION				
44	WP(C)/6896/2024 FIXED	DIBYAJYOTI BHUYAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	SC, SEC. EDU. SC, SEBA
	WITH I.A.(Civil)/208/2025 in WP(C)/6896/2024	DIBYAJYOTI BHUYAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	SC, SEC. EDU. SC, SEBA
45	WP(C)/657/2025 FIXED	BALEN BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	GA, ASSAM SC, ED
46	WP(C)/658/2025 FIXED	SMTI RASHMI NEWAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	GA, ASSAM SC, ED
ORDERS				
47	Cont.Cas(C)/367/2024 FIXED	NABANITA MANDAL Versus SRI NARAYAN KONWAR, IAS	MR N SARMA K. KALITA	MR S M T CHISTIE
48	Cont.Cas(C)/426/2024 FIXED	ABDUL ALIM KHAN Versus NARAYAN KONWAR AND ANR	MR A U AHMED MS. H SARMA	MR. N J KHATANIAR(R-1) MR B KAUSHIK (R-1)
49	Cont.Cas(C)/460/2024 FIXED	SAIDUR RAHMAN AND 18 ORS Versus SMTI MOMOTA HOJAI	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	
50	I.A.(Civil)/360/2025 B/O in MACApp./770/2022 WITH MACApp./770/2022	RENU BEGUM LASKAR AND ORS Versus ORIENTAL INSURANCE CO LTD AND ORS Versus ORIENTAL INSURANCE COMPANY LTD. RENU BEGUM LASKAR AND 9 ORS.	MR MITHUN TALUKDAR MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR M CHOUDHURY MS. C MOZUMDAR MR. S P SHARMA MR. M TALUKDAR (1 TO 6) MS. M CHOUDHURY (R-10) MR Z HUSSAIN (R-9) MR. A SHAKIL (1 TO 6) MS M DAS (R-10)

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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
52	WP(C)/1008/2018 WITH OFFICE NOTE, FIXED	BISHNUMAYA KAFLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANIAR, SC,ELEMENTARY EDUCATION DEPT. MR. B CHOUDHURY(SC, BTC) (R-7) MR A CHALIHA, SC, FINANCE SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT
ADMISSION				
53	WP(C)/1792/2024 (AT 10:30 AM), FIXED	PROBIN BORA Versus UNION OF INDIA AND 7 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR C BARUAH (SC, NHAI) C. M. MAHANTA(R-8) GA, ASSAM MR. P MAHANTA(R-8) SC, NHAI MR. P MAHANTA (R-8) MS M DAS (SC, PWD) MS S BARUAH (GA, ASSAM) MR. D J DAS MR B GOGOI(SC, PWD) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) DY.S.G.I. SC, NHIDC
	WITH I.A.(Civil)/2276/2024 in WP(C)/1792/2024	NATIONAL HIGHWAY AUTHORITY OF INDIA Versus PROBIN BORA AND 7 ORS	MR. C BORUAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) SC, NHIDC MR. K MOHAMMAD

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
16	Bail Appln./320/2025 FIXED	AKTAR ALI @ AKHTAR HUSSAIN @ ABBAS AND 2 ORS. Versus THE STATE OF ASSAM	MR J I MONDAL MR J ISLAM	PP, ASSAM
	WITH			
17	Bail Appln./228/2025	AKHIRUL ISLAM Versus THE STATE OF ASSAM	MR. S M MOLLAH MR M CHOUDHURY MR. M MONDAL MS. F BEGUM	PP, ASSAM
	WITH			
18	Bail Appln./310/2025	OSMAN GONI AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR R A AHMED MR A ALAM	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
54	LA.App./1/2014 WITH LA.App./2/2014 (D/O), WITH LCR, FIXED	JANAKI KOCH Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.A K SARKAR MR G GOSWAMI (R2, R3) MR. D NATH SR. GOV'T, ADV. ASSAM
	WITH LA.App./3/2014	DILIP KUMAR RABHA Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.A K SARKAR MR G GOSWAMI (R2, R3) SC, NF RLY
	WITH LA.App./8/2014	UTTAM RABHA Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.A K SARKAR MR G GOSWAMI (R2, R3) SC, NF RLY
	WITH LA.App./64/2014	PUNAM CHAND SARMAH and 2 ORS. Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.K KALITA MR B N GOGOI MR G GOSWAMI (R2, R3) MS.M CHATTERJEE MRS.U CHAKRABORTY SC, RAILWAY MS.M PHUKAN
	WITH LA.App./37/2018	PRAKASH CHANDRA ROY Versus THE STATE OF ASSAM AND 2 ORS	MR. A MANNAF MR H DAS MR. H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR. A K SARKAR MR G GOSWAMI (R2, R3)
	WITH LA.App./38/2018	SMTI. PREMESWARI RABHA Versus THE STATE OF ASSAM AND ORS.	MR. A MANNAF MR H DAS MR. H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR G GOSWAMI (R2, R3) SC, RAILWAY, MR. A K SARKAR

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-II AND III

**NO ADJOURNMENT WILL BE ALLOWED IN RESPECT OF
ADMISSION MATTERS WITHOUT PRIOR SUBMISSION
OF ADJOURNMENT SLIP BEFORE THE HONOURABLE
COURT]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
33	WP(C)/5680/2023 B/O	DHIREN CHANDRA BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MR T CHHETRI	SC, BTC SC, P H E
WITH				
34	WP(C)/6152/2023	GAJENDRA BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, BTC SC, P H E
35	WP(C)/7591/2023 B/O	ANUP KATAKI Versus THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MR H K NATH MR. J PAULO	GA, ASSAM
36	WP(C)/653/2024 B/O	ABHIJIT HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, HEALTH SC, K A A C
ORDERS				
37	WP(C)/61/2025 FIXED	KAMALJIT SINGH AND 2 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. A AHMED MS. D GOSWAMI MS. S DAS	DY.S.G.I.
38	WP(C)/99/2025 FIXED	HEMKANTA LALUNG Versus THE UNION OF INDIA AND 5 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA	MR. N DEKA (R-2,3) MR. M GOGOI (R-2,3) MR. S BANIKYA (R-2,3) DY.S.G.I.

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18)	MR B SARMAH	11-02-2025	To	14-02-2025
19)	MR. R SARMAH	07-02-2025	To	20-02-2025
20)	MR K AGARWAL	10-02-2025	To	04-03-2025
21)	MR. K AGARWAL	10-02-2025	To	04-03-2025
22)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
23)	MR H K MAHANTA	11-02-2025	To	13-02-2025
24)	MR. N ALAM	10-02-2025	To	14-02-2025
25)	MR. R C PAUL	10-02-2025	To	15-02-2025
26)	MR. D K JAIN	12-02-2025	To	20-02-2025
27)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
28)	MR. A DHAR	11-02-2025	To	12-02-2025
29)	MR. B P BORAH	11-02-2025	To	12-02-2025
30)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
31)	MR H GUPTA	13-02-2025	To	13-02-2025
32)	MR I HASSAN	11-02-2025	To	14-02-2025
33)	MR. S P ROY	10-02-2025	To	12-02-2025
34)	MS. B BHUYAN	14-02-2025	To	19-02-2025
35)	MS. N M DEKA	12-02-2025	To	04-04-2025
36)	MR H BETALA	12-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
21	Bail Appln./339/2025 WITH OFFICE NOTE, FIXED	SHRI NITUL GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG I J SINGPHO	PP, ASSAM
BAIL HEARING				
22	AB/3414/2024 WITH OFFICE NOTE, FIXED	BIBOR ALI @ CHATKU MIAH AND ANR. Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	MR. SURAJIT DAS(R-2) A W AMAN (R-2) MR SARFRAZ NAWAZ(R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
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11)	MR. R K BHATRA	10-02-2025	To	10-03-2025
12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR B PRASAD	10-02-2025	To	12-02-2025
14)	MR P J BORAH	10-02-2025	To	12-02-2025
15)	MR D K MISHRA	10-02-2025	To	12-02-2025
16)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
17)	MR G DAS	10-02-2025	To	13-02-2025
18)	MR B SARMAH	11-02-2025	To	14-02-2025
19)	MR. R SARMAH	07-02-2025	To	20-02-2025

20)	MR K AGARWAL	10-02-2025	To	04-03-2025
21)	MR. K AGARWAL	10-02-2025	To	04-03-2025
22)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
23)	MR H K MAHANTA	11-02-2025	To	13-02-2025
24)	MR. N ALAM	10-02-2025	To	14-02-2025
25)	MR. R C PAUL	10-02-2025	To	15-02-2025
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31)	MR H GUPTA	13-02-2025	To	13-02-2025
32)	MR I HASSAN	11-02-2025	To	14-02-2025
33)	MR. S P ROY	10-02-2025	To	12-02-2025
34)	MS. B BHUYAN	14-02-2025	To	19-02-2025
35)	MS. N M DEKA	12-02-2025	To	04-04-2025
36)	MR H BETALA	12-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH

ITEM NO. 22 IN THE DAILY CAUSE LIST HAS
BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
36	Bail Appln./347/2025 B/O	TAPHA KONYAK Versus THE STATE OF ASSAM	MR. M ALAM MS. P BORAH	PP, ASSAM
37	Bail Appln./354/2025 B/O	TAPHA KONYAK Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
MOTION				
38	AB/296/2025 B/O	DHARMENDRA RABHA Versus THE STATE OF ASSAM	MR. A KHAN MR. D BORA	PP, ASSAM
ADMISSION				
39	Crl.Pet./1516/2024 FIXED	MADHAB KRISHNA GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MS. J GHOSH	MR. S GOGOI (R-2) MS. G GOGOI (R-2) MS. A GOGOI (R-2) PP, ASSAM
BAIL HEARING (BA)				
40	Bail Appln./3931/2024 FIXED	RAFIKUL ISLAM Versus UNION OF INDIA	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	SC, NCB
41	Bail Appln./126/2025 FIXED	AMARESH KR RAY Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH	PP, ASSAM
42	Bail Appln./162/2025 FIXED	ISMAIL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A Z AHMED	PP, ASSAM
43	Bail Appln./230/2025 FIXED	SAHINUR ISLAM Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	PP, ASSAM
BAIL HEARING				
44	AB/110/2025 FIXED	SAMINUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	MR. S S S RAHMAN (R-2) MS B H SHIRIN(R-2) PP, ASSAM

ORDERS

45	I.A.(Civil)/3611/2024 IN CRP 400/2016(D/O), B/O, B/MK KALITA in CRP/400/2016	M/S COTTON COUNTY RETAIL LTD. Versus SMT. TARA BOTHRA and ANR	MR B KAUSHIK MR. S HAZARIKA K BHARALI	MR. R K JAIN (R-1) TULIKA BORAH(R-1)
46	Crl.Pet./5/2025 FIXED	INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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[For Wednesday,12th February 2025]

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
25	WP(C)/1015/2017 FIXED	PRASANNA DEKA Versus EXECUTIVE ENGINEER, PWDROADS and 2 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MS.M BHATTACHARJEE SC, PWD (ROADS)
ADMISSION				
26	WP(C)/4657/2018 FIXED	M/S. BAJRANG BALI ROLLER FLOUR MILLS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. S SAIKIA MR. N J GOGOI (R-2) SC, A S A M B
ORDERS				
27	WP(C)/6752/2024 B/O	ASHOK KUMAR AGARWALA Versus THE DISTRICT DISASTER MANAGEMENT AUTHORITY AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM SC, PWD
28	WP(C)/187/2025 FIXED	PRATIBHA HALOI AND 2 ORS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS.	MR. M K CHOUDHURY	SC, APDCL MR DEBA SARMAH (R-5,6) MS N SHYAM(R-5,6)

LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
72	WP(C)/1828/2019 (AS LAST ITEM)	RAJ COKE INDUSTRIES, Versus STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI SC, INDUSTRIES AND COMMERCE
	WITH			
73	WP(C)/5133/2018	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, INDUSTRIES AND COMMERCE
	WITH			
74	WP(C)/5136/2018	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, INDUSTRIES AND COMMERCE
	WITH			
75	WP(C)/5139/2018	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P DAS MR. P BARUAH MR. S P SHARMA MR. Z ISLAM	DR. B AHMED SC, INDUSTRIES AND COMMERCE
	WITH			
76	WP(C)/5141/2018	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P DAS MR. P BARUAH MR. S P SHARMA MR. Z ISLAM	DR. B AHMED SC, INDUSTRIES AND COMMERCE
	WITH			
77	WP(C)/5143/2018	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, INDUSTRIES AND COMMERCE

78	WITH WP(C)/5917/2018	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
79	WITH WP(C)/5931/2018	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
80	WITH WP(C)/5932/2018	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
81	WITH WP(C)/5937/2018	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
82	WITH WP(C)/5954/2018	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
83	WITH WP(C)/5957/2018	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
84	WITH WP(C)/5960/2018	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
85	WITH WP(C)/5980/2018	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
86	WITH WP(C)/6027/2018	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
87	WITH WP(C)/1843/2019	SHEO SHAKTI COKE INDUSTRIES Versus STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. J HANDIQUE MS. A TALUKDAR SC, INDUSTRIES AND COMMERCE

88	WITH WP(C)/1860/2019	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
89	WITH WP(C)/2096/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
90	WITH WP(C)/2111/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
91	WITH WP(C)/2138/2019	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE

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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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13)	MR B PRASAD	10-02-2025	To	12-02-2025
14)	MR P J BORAH	10-02-2025	To	12-02-2025
15)	MR D K MISHRA	10-02-2025	To	12-02-2025
16)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
17)	MR G DAS	10-02-2025	To	13-02-2025
18)	MR B SARMAH	11-02-2025	To	14-02-2025
19)	MR. R SARMAH	07-02-2025	To	20-02-2025
20)	MR K AGARWAL	10-02-2025	To	04-03-2025
21)	MR. K AGARWAL	10-02-2025	To	04-03-2025
22)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
23)	MR H K MAHANTA	11-02-2025	To	13-02-2025
24)	MR. N ALAM	10-02-2025	To	14-02-2025
25)	MR. R C PAUL	10-02-2025	To	15-02-2025
26)	MR. D K JAIN	12-02-2025	To	20-02-2025
27)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
28)	MR. A DHAR	11-02-2025	To	12-02-2025
29)	MR. B P BORAH	11-02-2025	To	12-02-2025

30)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
31)	MR H GUPTA	13-02-2025	To	13-02-2025
32)	MR I HASSAN	11-02-2025	To	14-02-2025
33)	MR. S P ROY	10-02-2025	To	12-02-2025
34)	MS. B BHUYAN	14-02-2025	To	19-02-2025
35)	MS. N M DEKA	12-02-2025	To	04-04-2025
36)	MR H BETALA	12-02-2025	To	14-02-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR WEDNESDAY, THE 12TH DAY OF FEBRUARY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE DEVASHIS BARUAH

[COURT NO: 14]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM FROM THE PRINCIPAL SEAT]**

ORDERS

1. REVIEW PET. 7/2024 (FIXED)	GAGAM MOYONG VERSUS OSI KOPAK AND 5 ORS	NIKITA DANGGEN OKEN DUGGONG K CHOTTON P SIGA HONI TANA TARA RUBU TANI K GAO	GA(AP)
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